

Annexure-1

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.	NIL															NA
2.					NIL											NA

Annexure-2

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.					NIL										NA

Annexure – 3

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
	NIL															
					NIL											

Annexure – 4

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
					NIL										

Annexure – 5

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						
1.															
2.						NIL									
3.															
4.															
5.															
6.															
7.															
8.															

Annexure – 6

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						
						NIL									

Annexure – 9

Name of the corporate debtor: Sarvaloka Services -on-Call- Private Limited ; Date of commencement of CIRP: 07.01.2026; List of creditors as on: 23.05.2026.

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						
						NIL									